

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-63 OF 2020**

M/s. Tech Force Composites Pvt.
Ltd. Goa Unit.

..... Petitioner.

Versus

Goods and Service Tax Council and others. Respondents.

Mr. Girish Sardesai, with Ms. Madhuri Rao, Advocates for the
Petitioner.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.**

Date : 31st July, 2020.

P.C. :-

1. Mr. Girish Sardesai, the learned Counsel for the Petitioner states that reply on behalf of the Respondents was served upon him only last evening. He seeks leave to file an affidavit-in-rejoinder and also seeks two weeks' time to do so.

2. Accordingly, two weeks' time is granted to file an affidavit-in-rejoinder. Liberty is granted to the Petitioner to apply.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.